

KARNATAKA LOKAYUKTA

No.Compt.Uplok.BD.162/2006

M.S.Building,
Bangalore,
Dated:14.3.2019.

REPORT U/S 12(3) OF KARNATKA LOKAYUKTA ACT 1989

Sub:- Complaint against Sri Ramachandra,
Engineer, Nirmithi Kendra,
Turuvekere, Tumkur Dist.- Reg.

The complainant Sri Rangegowda, S/o late K.Rangaiah, III Dn. Madivalar Road, Turuvekere Town, Tumkur District, (hereinafter referred as complainant in short) has filed this complaint against Sri Ramachandra, Engineer, Nirmithi Kendra, Turuvekere, Tumkur Dist.,(hereinafter referred as respondent) and the same is taken up for investigation u/s 9 of the Karnataka Lokayukta Act, 1984.

2. In the complaint, it is alleged that the respondent has constructed Anganawadi buildings, kitchen rooms under Akshara Dasoha at Govt. Schools, Ambedkar Bhavan, Cluster Resources Buildings, through Nirmithi Kendra in

Tiptur and Turuvekere Taluk as stated below and the said works undertaken by the respondents are sub-standard works. The Constructions were not made as per the measurements mentioned in the estimate, respondent has not used the materials as mentioned in the estimate, the outdated cement was used for construction and the less quantity of cement mixed with mud was used. There was no proper plastering and curing of the buildings. The roof of the kitchen and toilet rooms were irregular. The rain water harvesting provided at various schools are substandard and they are not provided at proper place.

3. It is stated that the following constructions were made:

- 1) Construction of CRC building in Muniyura Village;
- 2) Construction of Anganawadi building in Srirampur Village;
- 3) Providing rain water harvesting at HPS, Muniyur Village;
- 4) Construction of CRC building in Hulikere village;
- 5) Providing rain water harvesting at HPS, Hulikere Village;
- 6) Construction of Ambedkar Bhavan in Dandinashivara village;
- 7) Providing rain water harvesting at HPS, Sampige Village;
- 8) Construction of CRC building in Sampige village;
- 9) Construction of water tank and sump in Tubinakatte village;

- 10) repairs to Urdu School in Dasihally Village;
- 11) Construction of school building at Muttugadahally village.
- 12) Construction of CRC building in Muttugadahally village;
- 13) Providing rain water harvesting at HPS, Muttugadahally Village.
- 14) Construction of CRC building in Telikere Village;
- 15) Providing rain water harvesting at HPS, Telikere Village;
- 16) repairs to old hospital in Banasandra Village.
- 17) Providing rain water harvesting at HPS, Somanahally Village;
- 18) Providing rain water harvesting at HPS, Guddenahally Village
- 19) Construction of water tank and sump at Kodigehally Village
- 20) Construction of water tank and sump at HPS at Kamagondanahally Village, Tiptur Taluk.
- 21) Construction of water tank in the premises of Govt.Primary School, Devarahally Village
- 22) Construction of kitchen block in RudrapurVillage;
- 23) Construction of kitchen block in Vadarahatti village
- 24) Construction of toilet blocks in the premises of Govt. Primary School, Malladevanahally Village;
- 25) Construction of two toilet blocks in the premises of Govt.Higher Primary School, Patrehally Village;
- 26) Construction of Anganawadi buildings in kerebandipalya Village
- 27) Construction of Anganawadi buildings in Suranahally Village;
- 28) Providing rain water harvesting at Govt.primary school, Kote, Tiptur Town;

- 29) Construction of CRC building in Hosahally Village;
- 30) Construction of toilet and sump at GPS, in Narasikatte village;
- 31) Construction of CRC building in Suger Village;
- 32) Construction of Anganawadi buildings in Koppadu Village;
- 33) Construction of Anganawadi buildings in N.Melenahally Village;
- 34) Construction of CRC buildings in Nonavinakere Village;
- 35) Providing rain water harvesting at GPS, Nayakanaghatta village;
- 36) Providing rain water harvesting at GPS, in P.Kallahally village;
- 37) Construction of Anganawadi buildings in Karadalu Village;
- 38) Construction of water tank and sump in the premises of Govt.Primary School, Koppa Village;
- 39) Construction of Anganawadi buildings in Gurudagatta Village;
- 40) Construction of toilet and sump in the premises of Higher Primary School, Aladahally Village;
- 41) Construction of CRC buildings in Kanathuru Village;
- 42) Construction of toilet and sump in the premises of Higher Primary School, hulikallu Village;
- 43) Providing rain water harvesting at GPS, Somanahally village
- 44) Construction of toilet and sump in the premises of Higher Primary School, Dabbeghatta Village;
- 45) Providing rain water harvesting at GPS, Gonitumkur village;
- 46) Providing rain water harvesting at Govt. New HPS, Turuvekere Town.

- 47) Construction of kitchen room under Akshara Dasoha in Chikkamarappanahally Village;
- 48) Construction of kitchen room under Akshara Dasoha in Bennenayakanahally Village;
- 49) Construction of kitchen room under Akshara Dasoha in Siblahally Village;
- 50) Construction of kitchen room under Akshara Dasoha in Ramenahally Village;
- 51) Construction of CRC building at Byaranayakanahally Village;
- 52) Construction of CRC building at Honnenahally Village;
- 53) Construction of CRC building at Tandaga Village;
- 54) Providing Rain water harvesting at PHC, Tandaga Village;
- 55) Construction of Anganawadi building at Siddapur Village;
- 56) Construction of toilets at Dandinashivara Village;
- 57) Providing Rain water harvesting at Halepalya school;
- 58) Construction of CRC building at Kannela Gandhinagar in Tiptur Town;

4. On the basis of the allegations made in the complaint, the Chief Engineer, TAC, was directed to inspect the alleged works and submit the report. In turn the Chief Engineer has entrusted the work to Sri.Pranesh Kumar, Engineer (Investigation Officer), and on 9/8/2011 the Chief Engineer of TAC along with investigation Officer Sri.Pranesh Kumar, inspected five works in the presence of

the complainant, respondent and the project director of Nirmiti Kendra and thereafter the investigation officer has inspected remaining works mentioned in the complaint.

5. Investigating officer has submitted Investigation report from page No.12 to 56 of the note sheet. From the report submitted it is found that substandard work has been executed in the following works.

1) CRC building of Honnenahalli village was constructed in the year 2005-06 and it is noticed that vertical corner joints of the building were damaged and there was leakage in the roof. It is also noticed that the plastering at the roof was irregular and the said work of CRC building was totally a substandard work.

2) The rain water harvesting system installed at the school building of Tandaga village, where the rain water collective structures are provided to the said school building. But said rain water harvesting system was not functioning due to poor design and execution. No water was collected in the sump provided to collect the water and the iron plate provided to cover the tank was fully corroded.

3) Anganawadi building constructed at Siddapur of Turuvekere taluka in the year 2004-05 had developed cracks in the roof and the work of roof was of poor quality.

4) Rain water harvesting system installed at Halepalya School in Tiptur town where except providing inclined

barrier on RCC roof, no other structures were provided. In another building on the dilapidated Mangalore tiled roof only rain water collecting system was noticed, without connecting pipe networks.

5) CRC building of Kannela Gandhinagar in Tiptur town, where leakage in the roof at various places was found. The flooring of the building was fully damaged, jelly was not used for flooring and only substandard mortar was used. Further, ceiling was in dilapidated condition and the roof reinforcement was seen exposed.

6) Rain water harvesting systems provided at Higher Primary Schools of Muniyar, Hullikere, Sampige, Muttugadahalli, Tallekere, Somanahalli, Guddenahalli villages were not working. The water tank constructed at Tubanakatte village was substandard and no water was collected in the said tank due to blockage of filter media.

6. From the report, it is found that Respondent has got executed the above said works and they were of substandard quality.

7. On 24.1.2018, comments was called from the respondent by sending copy of the report of I.O. and the copy of the complaint.

8. Respondent submitted his comments dt.21.1.2019 denying the allegations made in the complaint and further

submitted that the works mentioned in the complaint was undertaken by the Nirmithi Kendra and they are executed as per the estimate provided by the Govt. Dept. through the Dy. Commissioner and after construction, the buildings are handed over to the concerned authorities. No substandard works were executed and hence prayed to drop further proceedings against him.


9. Respondent has not produced the estimates, MB books, work order, work completion certificate etc., alongwith his comments in support of his contention.

10. The public money is used while executing the works undertaken by the Nirmithi Kendra and therefore the respondent is responsible for the substandard works. Hence, there are prima-facie materials for taking action against the respondent for the abovesaid sub-standard works executed.

11. Therefore, in exercise of the powers vested u/s 12(3) of the Karnataka Lokayukta Act, 1984, this recommendation is made to the Competent Authority to initiate departmental disciplinary enquiry against the respondent and to entrust enquiry to Upalokayukta.

12. Further, as per Sec.12(4) of the Karnataka Lokayukta Act, the competent authority is required to intimate the action taken or proposed to be taken on this report within three months from the date of receipt of this report.

Copies of connected records are enclosed.


(JUSTICE N. ANANDA) 4/3-
14/3/19 Upalokayukta,
State of Karnataka.